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CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 351/1015/2018

Date of order: 04.11.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

MR. V. K. AZIZ
VS.
M/O HOME AFFAIRS

For the Applicant : Ms. T. Maity, Counsel

For the Respondents : Mr. P. K. Das, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM

Since the applicant has already retired from the services as submitted by the ld. Counsel for respondents, we feel that the OA has become infructuous.

2. Therefore, the OA is disposed of as infructuous.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd